

Appendix 2B

List of Agencies Authorized to issue Certificate of Origin [Preferential]

Sl No	Name of the Agreement	Authorized Agencies
1	Global System Of Trade Preferences (GSTP)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA) -for Marine products (iii) Tobacco Board for Tobacco products (iv) Textile Committee- Textile and made ups
2	India Sri Lanka Free Trade Agreement (ISLFTA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA) -for Marine products (iii) Textile Committee- Textile and made ups
3	ASEAN-India Free Trade Agreement (ASEAN-India FTA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA) -for Marine products (iii) Textile Committee- Textile and made ups
4	India-Korea Comprehensive Economic Partnership Agreement (IKCEPA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA) -for Marine products (iii) Textile Committee- Textile and made ups
5	India-Malaysia Comprehensive Economic Cooperation Agreement (IMCECA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA) -for Marine products (iii) Textile Committee- Textile and made ups
6	India-Japan Comprehensive Economic Partnership Agreement (IJCEPA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA) -for Marine products (iii) Textiles Committee –for textiles and made ups
7	India-Afghanistan Preferential Trading Agreement (India Afghanistan PTA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA) -for Marine products
8	South Asia Free Trade Area (SAFTA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA) -for Marine products (iii) Textile Committee- Textile and made ups
9	India-Chile Preferential Trading Agreement (India-Chile PTA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA) -for Marine products (iii) Textile Committee- Textile and made ups
10	India-Mercosur Preferential Trading Agreement (India-Mercosur PTA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA) -for Marine products (iii) Textile Committee- Textile and made ups
11	Asia-Pacific Trade Agreement (APTA)	As per Appendix 2D of Handbook of Procedure (Appendices and AayatNiryat Forms) 2015-2020 (i) Textile Committee- Textile and made ups
12.	SAARC Preferential Trading Arrangement (SAPTA)	As per Appendix 2D of Handbook of Procedure (Appendices and Aayat Niryat Forms) 2015-2020

		(i) Textile Committee- Textile and made ups
13.	India-Thailand Early Harvest Scheme	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA) -for Marine products
14.	India-Singapore Comprehensive Economic Cooperation Agreement (CECA)	(i) Export Inspection Council (EIC)-for all goods (ii) Marine Products Export Development Authority (MPEDA) -for Marine products (iii) Textile Committee- Textile and made ups
15.	Generalized System of Preference (GSP) Scheme	As per Appendix 2C of Handbook of Procedure (Appendices and Aayat Niryat Forms) 2015-2020
16.	India-Mauritius Comprehensive Economic Cooperation and Partnership Agreement (CECPA) ⁱ	(i) Export Inspection Council and Export Inspection Agencies –All products (ii) Marine Products Export Development Authority and regional offices –Marine products (iii) Development Commissioner, Handicraft and regional offices –Handicraft (iv) Spices Board –Spices and Cashew nuts (v) Coir Board –Coir and Coir products (vi) Textile Committee and regional offices –Textiles and Clothing (vii) Central Silk Board and regional offices –Silk products (viii) MEPZ Special Economic Zone –All products manufactured by Units in Kandla and Surat SEZs and EOUs located within the respective jurisdiction (ix) Kandla Special Economic Zone –All products manufactured by units in Kadla and Surat SEZs and EOUs located within the respective jurisdiction (x) SEEPZ Special Economic Zone –All products manufactured by Units in SEEPZ SEZ and EOUs located within the respective jurisdiction (xi) Cochin Special Economic Zone –All products manufactures by units in Cochin SEZ and EOUs located within the respective jurisdiction (xii) NOIDA Export Processing Zone –All products manufactured by units in Noida SEZ and EOUs located within the respective jurisdiction (xiii) Vishakapatnam SEZ –All products manufactured by Units in Vishakapatnam SEZ and EOUs located within the respective jurisdiction (xiv) Falta SEZ –All products manufactured by Units in Falta SEZ and EOUs located within the respective jurisdiction (xv) Directorate General of Foreign Trade and regional offices –All products (xvi) Tobacco Board –Tobacco and tobacco products (xvii) Agricultural and Processed Food Products Export Development Authority (APEDA) –Agricultural products.

17.	India - UAE Comprehensive Economic Partnership Agreement (CEPA)	<ul style="list-style-type: none"> i. Export Inspection Council and Export Inspection Agencies- All products ii. Marine Products Export Development Authority and regional offices- Marine products iii. Development Commissioner, Handicraft and regional offices- Handicraft iv. Spices Board - Spices and Cashew nuts v. Coir Board- Coir and Coir products vi. Textile Committee and regional offices- Textiles and Clothing vii. Central Silk Board and regional offices- Silk products viii. MEPZ special Economic Zone - All products by Units in Madras SEZ and EOUs located within the jurisdiction. ix. Kandla Special Economic zone - All products manufactured by Units in Kandla and Surat SEZs and EOUs located within the respective jurisdiction x. SEEPZ Special Economic Zone - All products manufactured by Units in SEEPZ SEZ and EOUs located within the respective jurisdiction xi. Cochin Special Economic Zone- All products manufactured by Units in Cochin SEZ and EOUs located within the respective jurisdiction xii. NOIDA Special Economic Zone- All products manufactured by Units in Noida SEZ and EOUs located within the respective jurisdiction xiii. Vishakhapatnam Special Economic Zone- All products manufactured by Units in Vishakhapatnam SEZ and EOUs located within the respective jurisdiction xiv. Falta Special Economic Zone- All products manufactured by Units in Falta SEZ and EOUs located within the respective jurisdiction xv. Directorate General of Foreign Trade and regional offices- All products xvi. Tobacco Board- Tobacco and tobacco products xvii. Agricultural and Processed Food Products Export Development Authority (APEDA) - Agricultural Products
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ⁱ Public Notice No. 5/2015-20 dated 31.03.2021
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